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घोचोगिक प्रतिष्ठानों की उत्पादन क्षमता

2752. भी यज्ञवस्त झर्मा: क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार चालू वर्ष के दौरान मौद्योगिक प्रतिष्ठानों की उत्पादन-क्षमता बढ़ाने का है ग्रौर ऐसे प्रतिष्ठान कौन-कौन से हैं जिनकी क्षमता बढ़ाये जाने का प्रस्ताव है; ग्रौर

(ख) यदि हां, तो तन्मम्बन्धी मुख्य बातें क्या हैं ?

उद्योग मंत्री (भ्री बृज लाल वर्मा): (क) भीर (ख). सरकार की मामान्य नीति वड़े बरानों, प्रभुत्वणाली उपऋमों भ्रौर विदेशी बहुलांश कम्पनियों पर कुछ प्रतिबन्धों के साथ ग्रौद्योगिक प्रतिष्ठानों की विद्यमान क्षमता के इष्टतम उपयोग को मुकर बनाने भ्रौर उसके लिए प्रोत्माहन देने की रही है। सरकार के सामाजिक ग्राधिक उद्देश्यों ग्रौर ग्रौद्योगिक क्षेद्र में राष्ट्रीय योजना के विकास के ग्रनुमार नये ज्रभिन्यास निवेश को प्रोत्माहित करने की भी सरकार की सामान्य नीति है।

Atrocities on Adivasis of Backward Talukas of Baroda

2753. SHRI GANGADHAR APPA BURANDE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether attention of Government has been drawn to the allegations made by a delegation of Adivasi MLAs and workers from five backward talukas of Baroda district complaining to the Chief Minister, Mr. Babubhai Patel against a Congress leader of Rangpur Ashram for alleged atrocities committed on them during emergency; and

(b) if so, whether Government contemplate to institute an enquiry into the allegations?

THE MINISTER OF HOME AF-FAIRS (SHRI CHARAN SINGII): (a) and (b). According to informa-

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tion received from the Government of Gujarat, a delegation of Adivasis met the Chief Minister, Gujarat and made certain allegations against a Congress leader of Rangpur Ashram of Baroda district for having threatened them into making forcible contribution of one thousand kilogram of silver. The State Government have entrusted the complaint to their Anti-corruption Bureau for investigation.

Upgrading of State Highways in Gujarat to National Highways

2754. SHRI AHMED M. PATEL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any proposal to upgrade State Highways in Gujarat to National Highways; and

(b) if so, the details thereof?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

Ahmedabad-Bombay National Highway

2755. SHRI AHMED M. PATEL: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether National Highway from Ahmedabad to Bombay requires a lot of repairs;

(b) if so, who is responsible for not repairing it; and

(c) the measures taken or proposed to be taken by Government to ensure its good repair?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

(c) The State Governments of Maharashtra and Gujarat, are responsible for the proper up-keep of this National Highway. Adequate grants are placed at their disposal for the purpose and Government has no reason to feel that this is not being done satisfactory within the funds made available to them.